

**F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66**

Dated: 10.01.2018

ORDER NO. 04 of 2018

Hon'ble President is pleased to partially modify the sitting notified vide order no. 179 of 2017 for CESTAT Delhi to the extent indicated below :-

On 12.1.2018 after the regular Division Bench is over Hon'ble President and Hon'ble Shri B. Ravichandran, Member (T) will hear following ROM application :

E/ROM/50861/2017 in E/53835/2014

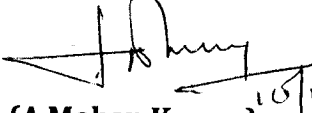
On 12.1.2018 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard matters:

E/3948-3950/2010
ST/1765/2011
E/51414/2017

On 12.1.2018 at 2.30 p.m. Hon'ble Shri V. Padmanabhan, Member (T) will hear the following ROM applications:

E/ROM/50815-50817, 50749/17
In E/930-932/08, E/370/09

By Order


(A.Mohan Kumar)
Registrar

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Dy. Registrar